

**Vivekananda School of Law and Legal Studies**

# Value Added Course (VAC)

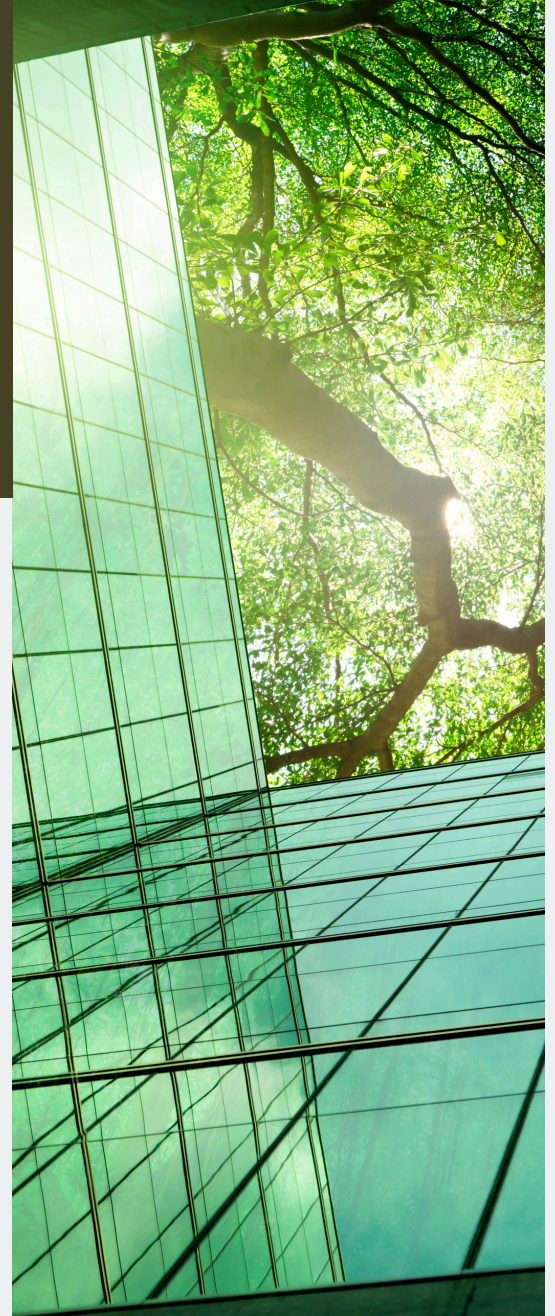
# ESG

**Environmental, Social, and Governance**



# WHAT IS ENVIRONMENTAL, SOCIAL, AND GOVERNANCE?

Environmental, Social, and Governance (ESG) is a **framework that assesses** an organization's commitment to sustainability, ethical practices, and effective governance. It focuses on three key areas: the environmental impact of operations, such as reducing carbon emissions and managing resources responsibly; the social impact, including employee welfare, community development, and promoting diversity; and governance, which ensures accountability, ethical decision-making, and transparency. ESG is a holistic approach to aligning business operations with broader societal and environmental goals.



## RELEVANCE OF ESG

In today's world, ESG has emerged as a **critical metric** for both businesses and stakeholders, including investors, governments, and consumers. Companies with strong ESG practices are better positioned to manage risks, foster innovation, and achieve long-term growth. For students, understanding ESG is crucial as it is increasingly **shaping the corporate landscape, influencing investment decisions, and driving global conversations** on sustainability and ethics. As future professionals, being aware of ESG principles can provide a competitive edge and equip students to contribute meaningfully.



# FUTURE PROSPECTS IN ESG

- The future of Environmental, Social, and Governance (ESG) principles is promising, as they are increasingly recognized as essential to sustainable development and responsible business practices.
- With the intensifying effects of climate change, social inequities, and corporate governance scandals, ESG is becoming a priority for governments, investors, and consumers alike. Regulatory frameworks are tightening, with mandatory ESG disclosures becoming commonplace, pushing companies to adopt more sustainable and ethical practices.
- Investors are channelling capital into ESG-compliant businesses, driving innovation in clean energy, circular economies, and social impact initiatives.
- Technology plays a pivotal role, enhancing ESG data accuracy through AI, machine learning, and blockchain, enabling better decision-making. Companies integrating ESG effectively are not only mitigating risks but also unlocking new opportunities for growth, customer loyalty, and competitive advantage.
- As ESG becomes ingrained in global economic systems, it is set to redefine how businesses operate, ensuring long-term resilience, value creation, and positive societal impact.



# Course Modules

Module No. **Introduction to ESG and ESG Law**

**01**

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1.1 Definitions and components of ESG

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1.2 Importance of ESG in Law and Business

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Module No. **International and National ESG**

**02** **Regulations**

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2.1 International ESG Regulations

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2.2 Regional ESG Regulations

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2.3 Role of Law in enforcing ESG Regulations: India

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Module No. **Environmental Law and ESG**

**03**

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3.1 Environmental Regulations

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3.2 Climate Change Law

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3.3 Sustainability and Resource Management

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3.4 Environmental Litigation and Liability

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Module No. **Social Justice and Corporate**  
**Responsibility**

**04**

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4.1 Human Rights and Labor Laws

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4.2 Diversity, Equity, and Inclusion (DEI)

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4.3 Stakeholder Engagement

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4.4 Board Governance and Accountability

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4.5 ESG Reporting and Transparency

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Module No.

**05**

## **ESG Governance and Corporate Law in India**

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5.1 Board Governance and Accountability

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5.2 ESG Reporting and Transparency

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5.3 Shareholder Rights and Activism

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5.4 Executive Compensation

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Module No.

**06**

## **ESG in Investment and Finance**

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6.1 ESG Integration into Investment

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6.2 Disclosures and Reporting

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6.3 Risks and Liabilities

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6.4 ESG Ratings and Metrics

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Module No.

**07**

## **ESG Litigation and Dispute Resolution**

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7.1 ESG Related Lawsuits

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7.2 Class Action Lawsuits

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7.3 Alternative Dispute Resolution (ADR)

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Module No.

**08**

## **The Future of ESG Law and Policy**

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8.1 Trend in Global ESG Regulation

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8.2 Technological and Data Innovations in ESG

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# ABOUT THE COURSE

This Value-Added Course provides an in-depth understanding of legal frameworks, regulations, and compliance requirements associated with ESG factors in business operations. It is designed for professionals and students from diverse fields such as law, finance, business, and sustainability.

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## 01 Who Can Attend?

Open to all (students, professionals, etc.) regardless of discipline or institutional affiliation.

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## 02 Key Features

01 **8+** DETAILED AND ENGAGING MODULES.

02 MODE - **ONLINE** FOR CONVENIENCE.

03 DURATION - **30+ HOURS** OF FOCUSED LEARNING

04 SESSIONS **POST 3 PM**, ACCOMMODATING COLLEGE HOURS.

05 WEEKDAY AND WEEKEND SESSIONS, **COMMENCING FEBRUARY 2025**.

06 LEARN FROM ESTEEMED INDUSTRY **EXPERTS** AND LEGAL **PROFESSIONALS**.



**VALUE ADDED** ESG (Environmental, Social, and  
**COURSE** Governance)

# Registration & Certification

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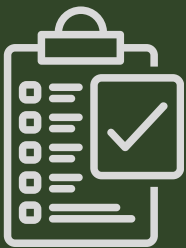
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## REGISTRATION AMOUNT

The **Early Bird Registration fee** is ₹3000, valid till 31st January, 2025.

Post this date, the **Regular Registration fee** of ₹4000 will be applicable.



## REGISTRATION PROCEDURE

Complete payment of the course fee and **submit the registration form**.

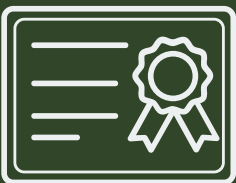
Receive a **confirmation email** upon successful registration.

## CERTIFICATE DETAILS

Online **course completion certificate** will be provided.

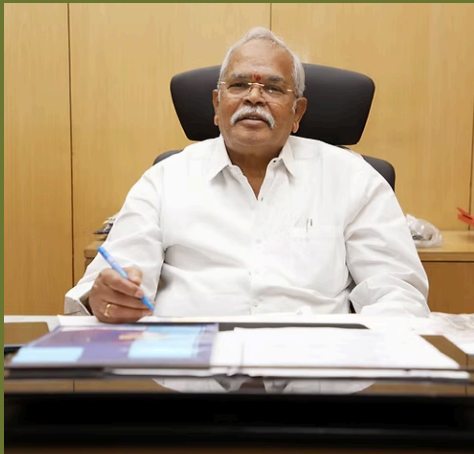
Assessment - Final MCQ-based evaluation; **grades will be awarded and mentioned on the certificate**.

Requirements - Submission of session-specific reports and assignments is **mandatory** for certification.



# ORGANISING TEAM

## CHIEF PATRONS



**Prof. (Dr.) TV Subba Rao**  
**Professor-Emeritus and Chairperson**  
**VIPS - TC**



**Prof. (Dr.) Rashmi Salpekar**  
**Dean, VSLLS, VIPS - TC**

## FACULTY MEMBERS



**Dr. Honey Sharma**  
**Assistant Prof.(Sr.)**  
**Course Convener**



**Mr. Abhinav Singh**  
**Assistant Prof.**  
**Course Co-convener**



# STUDENT TEAM

## STUDENT COORDINATORS



Arushi Jain



Shreya Goyal

## STUDENT EXECUTIVE MEMBERS



Shivansh Gupta



Vishudh



Dhwani Jain



Shambhavi Singh

# CONTACT US ✨



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